

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/36/2018

NAME OF THE PETITIONER(S)

: THOMAS GEORGE

NAME OF THE RESPONDENT(S)

: MALAYALAM INDUSTRIES LTD & ORS

UNDER SECTION

: 244

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. N. BALAKISHORE

COUNSEL FOR RESPONDENTS

THIRYALBAK RATHANAN

Counsel for
Petitioner



ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter to the application filed under section 244 of the Companies Act, 2013 for seeking waiver of the requirements for filing the petition under section 241 and 242. Put up on 13.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)